



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ഒക്ടോബർ 2 2nd October 2018	നമ്പർ } No. } 39
		1194 കന്നി 16 16th Kanni 1194	
		1940 ആശ്വിനം 10 10th Aswina 1940	

PART III

Police Department

TENDER NOTICE

[No. 21/2018-19]

No. C1-9890/2018/FSL. 15th September 2018.

Sealed tenders are invited for the "Amp FISTR Identifiler Kit Applied Biosystems/Invitrogen/Thermofisher—1 No. (Cat. No. 4322288) Forensic Science Laboratory, Tvpm," so as to reach this office on or before 12 Noon on 16-10-2018. Tender is invited under single bid system (Technical cum Financial bid).

Approximate Price—` 4,90,000.

EMD—` 4,900.

Cost of tender form —` 1,500+12% GST.

Conditions

1. The tenders should be superscribed with Tender Number and details of the items and addressed to the Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala- 695 010 (Tel No: 0471 2722155). Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 16-10-2018 in

the presence of the tenderers or their authorized representatives (with proof of identity) who may be present at that time. The sale of tender form will be closed at 4 p.m. on 15-10-2018.

2. The tenders should be submitted in a single cover containing Technical cum Financial bid in a sealed envelop clearly superscribed with 'Tender No. and name of Item.' The rate is to be quoted in Indian Money. No advance payment can be made for procuring any of the above items.
3. Opening of tenders :— Technical cum Financial bids of the offers received with requisite EMD or Bid security with samples will be opened on 3 p.m. on 16-10-2018 in the presence of the representatives of the firms who may be present at that time. All tenders received without EMD will be rejected outright, except Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi. The technical

cum financial bids will be evaluated by a Committee and those that do not conform to the specifications will be rejected. All prices quoted should be inclusive of all levies and taxes. Customs duty if any should be mentioned specifically.

4. All the tenderers who quoted for the supply of above software are required to be ready for demonstration the same on 17-10-2018 at 11 a.m. at Forensic Science Laboratory, Tvpm.
5. Intending tenderer may, on application to the Director, Forensic Science Laboratory, Kerala obtain requisite tender forms on which the tenders should be submitted or download the tender forms from the Kerala Police website www.keralapolice.gov.in. The tenderer who download forms should submit the required tender value as a Demand Draft along with the tender.
6. Earnest Money Deposit (EMD) should be furnished along with the tender. EMD may be submitted either in crossed Bank Drafts/ Treasury Savings Bank Deposits/ Government Promissory Notes/ Bank Guarantee or National Saving Certificates drawn in favour of Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala- 695 010. The name of the firm and tender number should be mentioned in the reverse side of the EMD and Tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
7. The equipment details shall be obtainable from Forensic Science Laboratory during working hours of FSL. The firms should also furnish the detailed specifications, make, brochures, technical support network in Kerala, etc. of the items along with tenders. The tenders without any detailed specifications of quoted items, brochures, make etc. will be rejected forthwith. The tenders not superscribing the tender number etc. will be rejected.
8. Preference will be given to the products submitted by the manufacturer or their authorized dealers having authorization from the original equipment manufacturer. Similarly preference will be given to the tenderer having experience of supplying similar/ same items to Govt. Departments or Organizations, for which the tenderer has to produce proof of purchase/ installation/ satisfaction of the customer.
9. In the case of Foreign Equipments, the rates are to be quoted in Indian Rupees also. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring any of the above items. In case, advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only in extraordinary circumstances.
10. As the item is urgently required, the selected bidder will have to supply the item without loss of time, preferably within one month. In case there is any delay in supplying the items due to any pressing circumstances, the tenderer must cite adequate, justifiable grounds in writings.
11. Samples will have to be submitted free of cost whenever necessary, which would be returned only after supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
12. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The date of opening of the Financial bid will be communicated to the firms by e- mail. The firms should provide correct mail address for further communication. Any clarification/ doubts regarding the specification or related matters pertaining to the items tendered may be got cleared through Manager FSL, C1 Section (Phone 0471 2722155) or Director, FSL (0471 - 2721533).
13. The Director, Forensic Science Laboratory is empowered to reject any tender without assigning any reason.

Forensic Science Laboratory,
Thiruvananthapuram.

LATHA DEVI, M. A.,
Director.